

**Defective Case Register from 2025-07-21 to 2025-07-21**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WA/22959/2025	SURYA NARAYAN PATNAIK,A.G.A	2025-07-21	i)Legible copy of order dtd.11.7.2024 to be filed.ii) Page mark not properly.
2	D-WP(C)/26728/2025	SANTOSH KUMAR MAHANTY	2025-07-21	Page no. 1 to 16 not mentioned in index for writ petition.
3	D-CONTC/28847/2025	ADV.	2025-07-21	Serial no-2 of the affidavit Fathers name not correctly mentioned in the affidavit.
4	D-WP(C)/26899/2025	ANAND PRAKAS DAS	2025-07-21	Page.Nos-52 53 77 78 are not legible. 2. D.C.Fee of Rs10/- to be paid on V.nama
5	D-CRLMC/21551/2025	SAPAN KUMAR LENKA	2025-07-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  GR no. not correctly mentioned in para -1.AB not mentioned in index.
6	D-MACA/28893/2025	SUBHASIS MOHAPATRA	2025-07-21	1. Period of Delay 71 days 2. Court Fee Rs.62/ payable paid 2/ rest Rs 60/ to be paid
7	D-RSA/28862/2025	AMIT PRASAD BOSE	2025-07-21	1. Court Fee Rs.3435/- Payable Not Paid.
8	D-BLAPL/21838/2025	SMRUTI RANJAN ROUT	2025-07-21	1. In index, in sl. 6 mentioned Annexure-2 instead of Annexure-3
9	D-ABLAPL/21640/2025	TRILOCHAN DASH	2025-07-21	1. The name of Petitioner No.3 mentioned in V. Nama do not tally with that of Cause Title and age of the petitioners not furnished.
10	D-WP(C)/28758/2025	ASHIS KUMAR MISHRA	2025-07-21	As per index annex.3 not marked in page no.18
11	D-WP(C)/28634/2025	SAPAN KUMAR PAL	2025-07-21	Date of order mentioned in Annex-02 does not tally with Index and petition.Page no.09 not legible.
12	D-WA/28795/2025	SASWAT DAS, A.G.A	2025-07-21	further SR after filling of writ petition
13	D-BLAPL/21776/2025	RAJ KISHOR SWAIN	2025-07-21	3-AUTHENTICATION FEE IS DEFICIENT.  1. Attested Annexure-1 not filled. 2. In affidavit deponents relation to the petitioner not furnished. 3. Application is not notarized.
14	D-WP(C)/28801/2025	CHITTARANJAN DAS	2025-07-21	1.Receipt Showing Serv.copy To ct not Filed. 2. Paragraph no. not correctly furnished in the petition.
15	D-CRLA/21798/2025	SUJIT KUMAR PATNAIK	2025-07-21	G.R.Case No. not mentioned in para-I-ii of page no.2 in appeal memo and para-2- ii of page-2 in I.As.
16	D-WP(C)/28803/2025	RANJIT MOHANTY	2025-07-21	1. Annexure-5 not properly page marked in Index.

17	D-MACA/28864/2025	SUBHASIS MOHAPATRA	2025-07-21	1.Period of Delay 61 days 2. Court Fee Rs785/ payable , paid 1/ rest amount to be paid
18	D-BLAPL/21266/2025	SWAYAMJIT ROUT	2025-07-21	1. In Index,Synopsis and Date chart not in order and not correctly paginated. 2.The name of the lower Court mentioned in Cause Title in which case is pending appears to be not correct.
19	D-CRLMC/21384/2025	SIDDHARTH GOUTAM DAS	2025-07-21	Certified copy of 22.05 .2023 passed in G.R case no. 972/2022 not filed.
20	D-BLAPL/21101/2025	NARENDRA PRASAD RATH	2025-07-21	1.The petitioner address in the Cause Title do not tally with that of Rejection order.
21	D-CRLA/21506/2025	AMIT KUMAR NATH	2025-07-21	Certify copy in Annex-02 not filed.Copy of order dt. mentioned in synopsis and petition not correct.
22	D-CMAPL/28769/2025	ADV.	2025-07-21	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
23	D-CRLMC/21104/2025	ANIRUDHA DAS	2025-07-21	1. Age of the petitioner in cause title not tally with affidavit. 2. Page nos. 3 and 4 repeated twice. 3. Page no. 57 not legible.4. Certified copy of annex-4 not filed.
24	D-CONTC/28820/2025	STHITI PRAGYAN SUNANDINI	2025-07-21	IN AFFIDAVIT THE PETITIONER NOT AUTHORIZE BY OTHER PETITIONERS
25	D-ABLAPL/21896/2025	JNYANANANDA PANDA	2025-07-21	i)Date of occurrence not correct in date chart. ii).Name Of The Filing Advocate Not In Capital Letters In The Petition
26	D-ABLAPL/21627/2025	ARUN KUMAR DAS (1)	2025-07-21	1.Synopsis and Date chart not mentioned in the Index and not paginated 2.Annexure -2 not attested.
27	D-BLAPL/21419/2025	SATYANARAYAN MISHRA	2025-07-21	i) Date of Rejection order not correct in Date chart. ii) Occupation of the deponent in Affidavit not tally with Declaration.
28	D-BLAPL/21352/2025	SUMANTA KUMAR SWAIN	2025-07-21	i)S.T. case no. 66/2025 and 2nd A.S.J, Khurda not mentioned in the petition.
29	D-BLAPL/21421/2025	SURYAKANTA DWIBEDI	2025-07-21	i) Annexure -1 not mentioned in the petition.
30	D-MACA/28901/2025	SOMNATH ROY	2025-07-21	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
31	D-MACA/28886/2025	SUBHASIS MOHAPATRA	2025-07-21	1. Period of Delay 158 days 2. Court Fee Rs.9,457/ payable,paid 1/ rest amount to be paid
32	D-ABLAPL/21743/2025	JYOTIRMAYA SAHOO	2025-07-21	.Receipt Showing Serv.copy To Vigilance not Filed.
33	D-LAA/28967/2025	HRUDANANDA MOHAPATRA	2025-07-21	Valuation of the appeal and C.Fee Payable not furnished in the Memo. of Appeal.Put up for further S.R after made good for assessment of C.Fee.
34	D-MACA/28821/2025	BIRANCHI NARAYAN RATH	2025-07-21	1.Period of Delay 70days 2. Court Fee Rs5,168/ payable , paid Rs12/ rest amount to be paid
35	D-MACA/27806/2025	PRAMOD KUMAR TRIPATHY	2025-07-21	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.

				1. Period of Delay 78 days.I.A for condonation of delay not filed.
36	D-WP(C)/28964/2025	P.ANUP DASH	2025-07-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no 5 I.A of the affidavit not correctly mentioned.
37	D-WP(C)/29023/2025	JAJATI KESHARI KHUNTIA	2025-07-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the I.A of the affidavit.
38	D-ARBP/25746/2025	DR. BESURA DAS	2025-07-21	1.D.C. fee Rs. 494/- to be paid.
39	D-MATA/28975/2025	DINESH KUMAR PATRA	2025-07-21	1.Period of Delay 27 days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 05/- Not Paid.
40	D-ABLAPL/21749/2025	CHIRANJIB ROUT	2025-07-21	Items mentioned in the date Chart On 12.11.2021 and 21.5.2022 no way connected with the present Case.
41	D-WP(C)/28790/2025	PRASANTA KUMAR SATAPATHY	2025-07-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Signature of the petitioner on V.nama does not tally with cause title.2. Page no.34 not neat.
42	D-WP(C)/28710/2025	CHITTA RANJAN PATTNAIK	2025-07-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petitioner Age not tally with cause title and affidavit.Paragraph not correctly mentioned in the affidavit.Page 44 and 45 not neat.
43	D-WP(C)/28837/2025	EKTA AGARWAL	2025-07-21	1.Paragraph not correctly mentioned in declaration.
44	D-MACA/28321/2025	PRASANTA KUMAR MAHALI	2025-07-21	Period of Delay 54 days
45	D-WP(C)/28692/2025	UMESH CHANDRA BEHURA	2025-07-21	Annexure not in order of the petition copy.Occupation not mentioned in the affidavit.Page 12 and 13 not neat.
46	D-WP(C)/28860/2025	MADHAB LAL AGARWAL	2025-07-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Code not furnished
47	D-RSA/28871/2025	AMIT PRASAD BOSE	2025-07-21	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
48	D-WA/28797/2025	SASWAT DAS, A.G.A	2025-07-21	further SR after filling of c copy of order of WP(C) (OAC)2054 OF 2014
49	D-WP(C)/28719/2025	DILIP KUMAR SAHU	2025-07-21	14-NOT PROPERLY INDEXED.
50	D-WP(C)/28846/2025	RAKESH BEHERA	2025-07-21	Page no 253 and 267 repeated twice

51	D-WP(C)/28973/2025	DEBASISH MANGAL HANSDA	2025-07-21	1. Page nos 17 and 18 under annex-6 not filed. 2. Certificate of issued dated not correctly furnished line no.4 in para no.5
52	D-WP(C)/28691/2025	UMESH CHANDRA BEHURA	2025-07-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
53	D-MACA/28927/2025	ANUPAM DASH	2025-07-21	1. Court Fee Rs2,895/ payable,not paid 2.statutory deposit not made
54	D-BLAPL/21261/2025	SUSANTA KUMAR LENKA	2025-07-21	1. Date chart is not in order and not paginated. 2. The name of the father of the Victim may be redacted from the petition.
55	D-WP(C)/28693/2025	UMESH CHANDRA BEHURA	2025-07-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Paragraph not correctly mentioned in the affidavit.Page 10 and 15 not neat.
56	D-CRLMC/21100/2025	ANIRUDHA DAS	2025-07-21	1. Subject code not correctly furnished in index.
57	D-MACA/28817/2025	BIRANCHI NARAYAN RATH	2025-07-21	1. Period of Delay 70 days 2.Court Fee Rs.12,285/ payable , paid Rs12/ ,rest amount to be paid
58	D-BLAPL/21717/2025	SURYAKANTA DWIBEDI	2025-07-21	i) Page 11 and 14 not neat and legible.
59	D-CRLMC/21510/2025	NIRANJAN MAHARANA	2025-07-21	Page nos. 24 and 25 not available.C. copy of entire proceeding in G.R . no.41/2009 not filed.
60	D-BLAPL/21797/2025	SASHIBHUSAN DAS	2025-07-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Synopsis and date chart not mentioned as per Index.
61	D-WP(C)/28750/2025	SANJIB KUMAR BHANJADEO	2025-07-21	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED D.C. fee of Rs.36/- not paid.
62	D-WP(C)/28848/2025	SUBHASREE MOHANTY	2025-07-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.page no 32 not legible.
63	D-ABLAPL/21805/2025	PRABODHA CHANDRA NAYAK	2025-07-21	1.page no 12 and 13 is not legible. 2..Receipt Showing Serv.copy To Vigilance not Filed.
64	D-CRLA/21658/2025	BIRAJA PRASANNA DAS	2025-07-21	Page No.8 and 9 not legible.
65	D-CRLMC/21792/2025	LOKESH GOURAV MOHARANA	2025-07-21	C.Copy of F.I.R to be filed.
66	D-WA/28892/2025	SASWAT DAS,A.G.A	2025-07-21	further SR after filling ofpetition copy of wpc(oac further SR after filling of petition

				copy of WP 9C further sr after filling of original petition FURTHER SR after filling of original petition
67	D-CRLMC/21632/2025	DEVASHIS PANDA	2025-07-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
68	D-CRLMC/21603/2025	RAKESH KUMAR MALLICK	2025-07-21	1. Petitioners are not properly described in the cause title.2.As per index annex.4 not mentioned in para.5 (iv) of the petition para. 3.Sl. nos. of paragraphs not correctly mentioned in the declaration of affidavit.
69	D-WA/28845/2025	JATESWAR NAYAK, A.G.A	2025-07-21	1. Period of Delay 157 days
70	D-CMAPL/28688/2025	MANMAYA KUMAR DASH	2025-07-21	Put up for SR after filling of complete C. copy of impugned order
71	D-CRLA/21651/2025	PRASANNA KUMAR PANI	2025-07-21	Ground before Being aggrieved not furnished.
72	D-WP(C)/28785/2025	KARUNAKAR RATH	2025-07-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Authorization not mentioned in the affidavit and sl.no.4 of affidavit in I.A and declaration not proper.2. page nos. 50 and 62 not neat.
73	D-ABLAPL/21765/2025	SITAKANTA HOTA	2025-07-21	1.Declaration about para 1 to 10 in the Affidavit, but there is no para 10 in the Petition. 2. Annexure 1 page 11 and 12 not page marked and page 12 not legible.
74	D-CMAPL/28780/2025	ADV.	2025-07-21	1. AU fee Rs 2.25/- to be paid.
75	D-BLAPL/21422/2025	CHEERA RANJAN SATAPATHY	2025-07-21	.Petition not correctly addressed to Honorable Court
76	D-WP(C)/28883/2025	CHITTARANJAN DAS	2025-07-21	.Receipt Showing Serv.copy To ct not Filed.
77	D-BLAPL/21767/2025	SUKHA CHAND MITRA	2025-07-21	1 In index,In Annexure-3, copy of the order date wrongly furnished. 2..Name Of The Filing Advocate Not In Capital Letters In The application 3..Receipt Showing Serv.copy To CBI not Filed.
78	D-CONTC/27763/2025	PRASANTA KUMAR JOSHI	2025-07-21	i) Page 17 and 18 not neat and legible.ii)Paragraph no. mentioned in the declaration of the Affidavit not correct.iii)L.A.A.W.F. of Rs. 10/ and H.C.B.A.M.W.S. of Rs. 50/ not paid.
79	D-WP(C)/28838/2025	BIGYAN KUMAR SHARMA	2025-07-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
80	D-WP(C)/28700/2025	SUSANTA KUMAR BARAL	2025-07-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
81	D-WP(C)/28843/2025	DIGAMBAR SETHI	2025-07-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED 1.Paragraphs not correctly mentioned in declaration.
82	D-CRLMC/21795/2025	SUDHANSU SEKHAR JENA	2025-07-21	Date of money transaction not tally with Index.C.Copy of Impugned order to be filed.
83	D-MACA/23216/2025	KAPILA CHARAN NAYAK	2025-07-21	1.deficit Rs50 15 10 2 all are w .f .fund to be paid
84	D-BLAPL/21807/2025	JAGABANDHU SAHU	2025-07-21	1. Address of the petitioner-2 as mentioned in the V.nama is not tally with cause title of he application.
85	D-CRLMC/21740/2025	PRAHALLAD MAHALI	2025-07-21	1.As per record,Annexure-3 not page marked in Index and Annexure-2 not marked on the file.
86	D-WP(C)/28802/2025	SARAT CHANDRA MEKAP	2025-07-21	1. Date of Letter dated 22.06.2002 under Annexure-4 does not tally with Index.2. Page no.19 and 20 not neat and legible
87	D-BLAPL/21858/2025	SUSHANTA KUMAR JOSHI	2025-07-21	1. In List of Dates and Events FIR and other date wrongly furnished. 2. Paragraph -6 of the application not filled. 3. In Prayer 2a cc case no furnished incorrectly.
88	D-BLAPL/21286/2025	SUSANTA SEKHAR MOHAPATRA	2025-07-21	1. Vernacular Certificate not furnished.
89	D-WP(C)/28791/2025	ASHOK KUMAR SARANGI	2025-07-21	1. Synopsis and Date Chart not alphabetic paginated in index.2. Page no.14 not neat and legible.
90	D-WP(C)/29088/2025	JAJATI KESHARI KHUNTIA	2025-07-21	Page no. 21 not in order.
91	D-CRLMC/21635/2025	BHABANI SANKAR DAS	2025-07-21	1. Annexure-2 not properly page marked in Index.
92	D-CONTC/28816/2025	ADV.	2025-07-21	17-REFERENCE CERTIFICATE NOT FURNISHED.
93	D-WP(C)/28697/2025	KRISHNA CHANDRA SAHU	2025-07-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 62 not neat.
94	D-RSA/28798/2025	KUMARBAR NAYAK	2025-07-21	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Being Aggrieved Paragraph not accompanied with the Memo. of Appeal.
95	D-MACA/28818/2025	BIRANCHI NARAYAN RATH	2025-07-21	1.Period of Delay 70 days 2. Court Fee Rs541/ payable , paid Rs12, rest amount to be paid
96	D-BLAPL/21748/2025	JAYAKRISHNA MOHAPATRA	2025-07-21	1. Pending before Lower Court mentioned in cause title is incorrect.
97	D-WP(C)/28800/2025	AVIJIT PATNAIK	2025-07-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Name and address of the petitioners no.2 and 3 not mentioned in V.nama.

98	D-ABLAPL/21752/2025	DEEPAK KUMAR DAS	2025-07-21	1. Synopsis and Date Chart not page marked. 2. In the Vernacular Certificate of the Affidavit mentioned she instead of he.
99	D-CRLMA/19932/2025	ADV.	2025-07-21	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Copy of order dtd. 15.09.2022 passed in RPFAM not filed.
100	D-ABLAPL/21880/2025	PRASANTA KUMAR JENA	2025-07-21	20-VERNACULAR CERTIFICATE NOT FURNISHED.  Paragraphs not mentioned in Affidavit(declaration portion).
101	D-CRLREV/21793/2025	SUBHASIS SAMAL	2025-07-21	Put up SR after filing C . copies Annexures 3 4 and 6.
102	D-BLAPL/21840/2025	TARA PRASAD MOHAPATRA	2025-07-21	1.Paragraphs not properly mentioned in Affidavit (declaration portion) 2. Page No.8 not legible.
103	D-WA/23089/2025	SASWAT DAS,A.G.A	2025-07-21	1.C. copy of impugned order under Anx-2 not filed 2. Legible copy of Index and page no.34 are to be filed.
104	D-ABLAPL/21670/2025	KSHIROD KUMAR ROUT	2025-07-21	1. Page no 9 not legible
105	D-CRLMP/21693/2025	BHABANI SHANKAR DASPARIDA	2025-07-21	1. Top of the Page no.33 Annexure not correctly furnished.
106	D-BLAPL/21816/2025	SAROJ KUMAR PADHY	2025-07-21	1. In Prayer C.T Case no and P.S case no interchanged
107	D-CRLMC/21762/2025	SIDDHARTH PRASAD MISHRA	2025-07-21	1.Copy of the order of NBW under Annexure-3 not filed,as per index.
108	D-WP(C)/28870/2025	BHARAT CHANDRA PATRA	2025-07-21	1.Page Nos.28 29 30 31 32 33 34 35 43 are not Legible
109	D-RPFAM/28854/2025	PRAMOD KISHOR CHAND	2025-07-21	good ground not furnished
110	D-WP(C)/29025/2025	JAJATI KESHARI KHUNTIA	2025-07-21	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Date of copy of approval vide annex-1 not tally with Index.Serial no -5 not correctly mentioned in the I.A of the affidavit.Paragraph not correctly mentioned in the I.A of the affidavit.
111	D-CRLMP/21716/2025	PITAMBAR BEHERA	2025-07-21	1.Address of the op.no. 2 not correctly furnished in cause title.
112	D-WA/28902/2025	IPSIT AUROBINDO ACHARYA	2025-07-21	i)Page mark not properly. ii) Legible copy of page no. 67 to 76, 84 to 97 118 132 135 158 228 233 238 iii)Page no. 274 276 278 to 280 283 284 287 are to be re-scan
113	D-MACA/28906/2025	SOMNATH ROY	2025-07-21	statutory deposit not made
114	D-WA/23012/2025	SUMAN PATTANAYAK,A.G.A	2025-07-21	Page mark not properly.

115	D-ABLAPL/21785/2025	PRATAP CHANDRA MISHRA	2025-07-21	1. Petition not properly addressed to the Honourable Court. 2. Signature of the Deponent in the Affidavit not tally with the name mentioned in the Affidavit and Declaration. 3. Annexure 1 not legible. 4. Legal Assistant Welfare Fund of Rs.10 not paid
116	D-WP(C)/28782/2025	KSHIROD KUMAR ROUT	2025-07-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Sl. 4 of affidavit and declaration not proper. 2.page nos.9 and 13 are not neat.
117	D-CRLMC/21721/2025	NIRANJAN LENKA	2025-07-21	PAGE 18 TO 20 NOT NEAT.
118	D-MACA/28858/2025	SUBHASIS MOHAPATRA	2025-07-21	1.Period of Delay 116 days 2. Court Fee Rs10,000/ payable, paid 1/ rest amount to be paid 3. date of judgement not correctly furnished in being aggrieved, res-2 was not party in trial court
119	D-ABLAPL/21772/2025	ACHYUTANANDA PATTANAIK	2025-07-21	1. Annexure 1 page 12 to 14 not legible. 2. Name of Executant, Pet. No.4 not tally with Cause Title
120	D-MATA/28867/2025	PRAVAT KUMAR MOHANTY	2025-07-21	Date mentioned in the Being Aggrieved Portion be corrected
121	D-CRLMC/21724/2025	SURAJ MOHANTY	2025-07-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid on V.nama.
122	D-ABLAPL/21698/2025	BIJAYA KUMAR RAGADA	2025-07-21	.Petition not correctly addressed to Honorable Court
123	D-WP(C)/28978/2025		2025-07-21	1. Address of the petitioner in cause title not tally with affidavit.
124	D-ABLAPL/21739/2025	JYOTIRMAYA SAHOO	2025-07-21	.Receipt Showing Serv.copy To Vigilance not Filed.
125	D-CRLMC/21633/2025	SANKAR PRAASAD PANI	2025-07-21	1. Date Chart not furnished.
126	D-WP(C)/28786/2025	MADAN MOHAN DAS	2025-07-21	Sl. no.11 repeated in the petition.
127	D-WP(C)/28766/2025	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2025-07-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Petition not correctly addressed to Honorable Court 2. paragraphs are not correct in declaration both affidavit and also age of petitioner not tally with deponent.
128	D-WP(C)/28648/2025	PRAFULLA KUMAR MOHAPATRA	2025-07-21	Page marking not correct in index
129	D-BLAPL/20038/2025	SUSANTA KUMAR NAYAK	2025-07-21	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE

				OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 31-As per standing order the name of victim/informant shall not be mentioned in the petition.  i)For further S.R.after redacted the name and address of the Informant from the petition(page -3)Father name and Husband name of the deponent is same in the Affidavit.iii)Page 9 and 10 not properly scanned
130	D-BLAPL/21723/2025	SURYAKANTA DWIBEDI	2025-07-21	i) Page 8 repeated in the petition.
131	D-ABLAPL/21628/2025	ARUN KUMAR DAS (1)	2025-07-21	1. Synopsis and Date chart not paginated and not mentioned in the index. 2. The name of the petitioner No. 4 mentioned in Cause title do not tally with that of his signature in V.Nama
132	D-ABLAPL/21732/2025	MANOJ BIHARI DAS	2025-07-21	Page marking of Annexure 1 in the Index is not proper.
133	D-WP(C)/28913/2025	BISWA CHANDAN MOHANTY	2025-07-21	Welfare fund of Rs. 50/- not filed
134	D-CRLA/21751/2025	KARUNAKAR GAYA	2025-07-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
135	D-CRLMC/21642/2025	MANORANJAN DAS	2025-07-21	1. F.I.R.No. not mentioned in the petition.
136	D-CRLMC/21733/2025	RABI NARAYAN MOHANTY	2025-07-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
137	D-WP(C)/28804/2025	SUSANTA KUMAR TRIPATHY	2025-07-21	1. Paragraph no. not correctly furnished on declaration.
138	D-WA/23179/2025	SASWAT DAS,A.G.A	2025-07-21	Op. no. 4 in WP(C) not made a party in appeal memo.
139	D-ABLAPL/21689/2025	BISWA CHANDAN MOHANTY	2025-07-21	1.Page No. 14 and 15 are not legible properly.
140	D-CRLMP/21673/2025	DIPTIREKHA NANDA	2025-07-21	1. Nomenclature not correctly furnished Sl. no.3 in Index
141	D-CRLMP/21803/2025	BINAYAK MOHAPATRA	2025-07-21	1. Occupation not furnished in affidavit. 2. Details Address of op. no.1 not furnished in cause title. 3.Petition not correctly addressed to Honorable Court
142	D-ABLAPL/21802/2025	DOLAGOBINDA MOHAPATRA	2025-07-21	.Petition not correctly addressed to Honorable Court
143	D-MACA/28932/2025	SUBRAT SATPATHY	2025-07-21	1. Period of Delay 114 DAYS 2. UNDERTAKING NOT FILED.
144	D-WP(C)/28698/2025	NIRMAL CHANDRA DAS	2025-07-21	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  D.C.Fee of Rs.6/- not paid.

145	D-CMP/29011/2025	AMIYA KUMAR MISHRA	2025-07-21	W.P (C) be replaced by C.M.P after conversion in this petition where ever necessary.
146	D-MATA/28857/2025	JYOTIRMAYA SAHOO	2025-07-21	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid.
147	D- ABLAPL/21707/2025	BIJAYA KUMAR SAHOO	2025-07-21	Facts mentioned about the occupation of the Petitioner in Synopsis Para 2 is not correct.
148	D- ABLAPL/21744/2025	RAJENDRA NARAYAN ROUT	2025-07-21	1..Father name and Deponent name is same in the Affidavit. 2..Petition not correctly addressed to Honorable Court
149	D- CRLMC/21494/2025	AMLAN SHAKTI PAUL	2025-07-21	Certified copy of challenging order not filed.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 21-07-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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